Contested Commercial Cases disposed during the month of June, 2023														
Sl. No.	Court	District	Case No.	YEAR	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relirf was sought and Pre-Institution Mediation did not take place(Yes/No)	Date of Decision	Days for disposal	Nature of disposal(Conteste d/Setteld)	Date of execution of decree	Number of date for execution of decree from date of decision	Act Section
1	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Money Suit/8/2022	2022	Visa Minmetal Limited Vs Sanghi Industries Limited	Neeraj Jhunjhunwala	02-02-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	01-06-2023	484	Contested	Na	Na	CODE OF CIVIL PROCEDURE , 151
2	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/7/2022	2022	M/s. BKD- Acharya (JV) Vs Union of India	Malay Kumar Das Smt. D. Ghosh	23-02-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	05-06-2023	467	Contested	Na	Na	ARBITRATIO N AND CONCILIATIO N ACT, 34
3	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Money Suit/12/2019	2019	WEBEL Mediatronics Ltd. Vs TWIN Engineers	Ajay Kumar Ganguly	30-07-2019	Yes ** pre-institutaion mediation falls jurisdiction DLSA	08-06-2023	1409	Contested	Na	Na	COMPANIES ACT, 1956
4	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arb. Execution Case/6/2021	2021	M/S Tirupati Stationers (P) Ltd. Vs Controller of Stores Eastern Railway	Yogesh Chandra Dwivedi	08-03-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	27-06-2023	841	Contested	Na	Na	CODE OF CIVIL PROCEDURE , Order 21,Rule 6
5	Commercial Court, Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/59/2022	2022	Sanjay Kumar Bhagat (HUF) Vs Sajan Kumar Bhagat (HUF)	Souvik Kundu	17-11-2022	Yes ** pre-institutaion mediation falls jurisdiction DLSA	27-06-2023	222	Contested	Na	Na	ARBITRATIO N AND CONCILIATIO N ACT, 9
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6	Commercial Court at Asansol	Paschim Bardhaman	Misc. Arbit. Case/1/2021	2023	Goyal MG Gases Pvt. Ltd V/s Steel Authority of India Ltd	Bipul Banerjee V/s Indrajit Mukherjee	03-03-2021	NO	23-06-2023	842 days	Contested	No	No	Arbitration and Conciliation Act, Under Secction=34
7	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case (Arb)/13	2022	VIKRAM SOLAR LIMITED VS WEST BENGAL RENEWABLE ENERGY DEVELOPMENT AUTHORITY AND INDIAN BANK	HILLOL DASGUPTA	23.03.2022	No	03.06.2023	220 Days	Setteld	Nil	Nil	Sec - 9
8	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Title Suit 32	2021	KAUSIK GANGULY AND TWO ORS Vs BHARAT PETROLEUM CORPORATION LIMITEDView	TAPAN KUMAR MOHANTI	20.12.2021	No	09.06.2023	45 Days	Contested	Nil	Nil	Sec 34
9	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case (Arb)/12	2023	MOUMITA BERA GHOSH Vs WELLINGTON HARDWARE STORES AND 6 OTHERS	SURABITA BISWAS	24.02.2023	No	21.06.2023	235 Days	Contested	Nil	Nil	Sec 9
10	Commercial Court at Siliguri	Darjeeling			l			N/A	I					1